>

Title: Introduction of the State Bank of India (Subsidiary Banks) Amendment Bill, 2010.

MR. CHAIRMAN: Item No. 10 - Shri Pranab Mukherjee.

...(Interruptions)

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Sir, I beg to move for leave to introduce a Bill further to amend the State Bank of India (Subsidiary Banks) Act, 1959.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the State Bank of India (Subsidiary Banks) Act, 1959."

The motion was adopted.

MR. CHAIRMAN: The Minister may now introduce the Bill SHRI PRANAB MUKHERJEE: Sir, I introduce the Bill.

...(Interruptions)

MR. CHAIRMAN: The House stands adjourned to meet again on Monday, the 22nd November, 2010 at 11 a.m.

12.06 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, November 22, 2010/Agrahayana 1, 1932 (Saka).

* Not recorded